

ITEM NO.301

COURT NO.6

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

REVIEW PETITION (CIVIL) Diary No(s). 32268/2022

(Arising out of impugned final judgment and order dated 06-09-2022 in C.A. No. No. 1661/2020 passed by the Supreme Court Of India)

SANJAY KUMAR AGARWAL

Petitioner(s)

VERSUS

STATE TAX OFFICER (1) & ANR.

Respondent(s)

IA No. 152028/2022 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

IA No. 152031/2022 - EX-PARTE STAY

IA No. 10794/2023 - INTERVENTION APPLICATION

IA No. 50468/2023 - INTERVENTION APPLICATION

IA No. 43509/2023 - INTERVENTION APPLICATION

IA No. 152029/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 51897/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

Diary No(s). 32343/2022 (XVII)

(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 151966/2022

FOR EX-PARTE STAY ON IA 151973/2022

FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 151977/2022

IA No. 151966/2022 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

IA No. 151973/2022 - EX-PARTE STAY)

Diary No(s). 32353/2022 (XVII)

(FOR

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 151996/2022

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 184243/2022

IA No. 151996/2022 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

IA No. 184243/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 32418/2022 (XVII)

(FOR

FOR STAY APPLICATION ON IA 152096/2022

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 152097/2022

FOR INTERVENTION APPLICATION ON IA 204369/2022

IA No. 152097/2022 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

IA No. 204369/2022 - INTERVENTION APPLICATION

IA No. 152096/2022 - STAY APPLICATION)

R.P.(C) No. 236/2023 in C.A. No. 2568/2020 (XVII)
)

Date : 14-09-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Rajesh Srivastava, AOR
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Mr. Sanjay Singh, Adv.

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Mr. Surya Prakash, Adv.
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Ms. Mahima Kapur, Adv.

Mr. Navin Pahwa, Sr. Adv.
M/S. Lawfic, AOR
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Ms. Athira G Nair, Adv.
Ms. Aditi Sharma, Adv.
Mr. Vikram Choudhary, Adv.
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Ms. Megharanjani Chandu, Adv.
Mr. Rishab Agarwal, Adv.
Mr. Ajith S Ranganathan, Adv.
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Ms. Saravana Vasanta, Adv.
Mr. Siddhant Grover, Adv.
Mr. Siddharth Pandey, Adv.
Ms. Pracheta Kar, Adv.
Mr. Aditya Sidhra, Adv.
Mr. Nadeem Afroz, Adv.
Mr. Kunal Chatterji, AOR

Mr. E. C. Agrawala, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matters on 18th September, 2023.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
ASSISTANT REGISTRAR